

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
24-06-2024 AT 10:30 AM**

CP (IB) No. 128/95/HDB/2022

AND

IA (IBC) 1277/2024 in CP (IB) No. 128/95/HDB/2022

u/s. 95 of IBC, 2016

IN THE MATTER OF:

State Bank of India

...Petitioner

AND

Mr. K Ramesh Reddy (Chadalavada Infratech Limited)

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 1277/2024

Learned Counsel Mr Maharshi Viswaraj, for applicant present through Video Conference and submits that the entire balance has been implemented as such we issue to release the documents.

Learned Counsel Mr D Suryanarayana Raju, for Financial Creditor prayed time for he would seek suitable instructions. Learned counsel shall ensure that the documents be returned if not otherwise required to be any valid agreement within 10days and file compliance.

Call on 19.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)